

Annexure-1
Name of the corporate debtor: Marks Pryor Marking Technology Private Limited
Date of commencement of CIRP: 06-12-2023
(CIRP Reinitiated after exclusion of time:17/03/2025)
List of creditors as on: 27/06/2025

List of Operational Creditors (Government dues)

(Amount in ₹)

S1.		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Department of Goods and Services Tax, Government of Maharashtra (From Mr. Nikhil Sonawne)	19-Dec-23	16,69,72,429	6,12,28,286	NA	NA	NA	No	NA	NA	Nil	-	10,57,44,143	Principal Amount admitted. Interest and Damages under verification
2.	Employees State Insurance Corporation	15-Dec-23	13,38,811	6,85,763	NA	NA	NA	No	NA		Nil	-	6,53,048	Principal Amount admitted. Interest and Damages under verification
3.	Department of Goods and Services Tax, Government of	20-Dec-23	5,60,56,678	2,75,06,541	NA	NA	NA	No	NA	NA	Nil	-	2,85,50,137	Principal Amount admitted. Interest and

	Maharashtra, from Mr.Venkat Mekale													Damages under verification
4.	Shri Amit Kumar, Income Tax Officer	19-Dec-23	1,51,000	1,51,000	NA	NA	NA	No	NA	NA	Nil	-	00	Claim admitted
5.	TOTAL		22,45,18,918	8,95,71,590									13,49,47,328	




Mandar Wagh

Interim Resolution Professional

Marks Pryor Marking Technology Private Limited

(Undergoing Corporate Insolvency Resolution Process)

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IBBI Registration No.: IBBI/IPA-002/IPN00450/2017-2018/11276